

(2025) 04 MAN CK 0497

In the Manipur High Court

Case No : Miscellaneous Case (Writ Petition (C)) No. 246 Of 2025, Writ Petition (C) No. 102 Of 2025

Diana Rajkumari

APPELLANT

Vs

Union Of India & Ors.

RESPONDENT

Date of Decision : 03-04-2025

Acts Referred:

Citation : (2025) 04 MAN CK 0497

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : Julekha Khan, N. Nongdamba

Judgement

Ahanthem Bimol Singh, J

Heard Ms. Julekha Khan, learned counsel appearing for the petitioner.

Issue notice in the connected MC(WP(C)) No. 246 of 2025, returnable within three weeks.

As N. Nongdamba, learned counsel entered appearance and accepts notice on behalf of respondents No. 1 to 3, no formal notice is called for in respect of the said respondents.

The petitioner/ applicant is to take steps for service of notice upon Dr. Moirangthem Nirmalkumar Singh, Assistant Professor, Department of Humanities & Social Sciences, NIT, Manipur, by way of dasti service as well as by speed post service.

Steps should be taken within two weeks and the petitioner/ applicant is to file an affidavit showing proof of service of such notice.

List these cases on 07-05-2025 as fixed earlier.